(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) Forums for Workers' participation in industry at shop-floor plant levels have been set up in 70 out of the 103 nationalised units of NTC. A new scheme for Management Committees which envisages increased labour participation in all vital areas of management, has also been introduced in seven mills of NTC.

बैंकों द्वारा गरीब किसानों को ऋण

91. **श्री दया राम शाक्य** : क्या **वित्त मन्त्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ऐसे किसानों से, जिनके पास केवल 4 या 5 बीघा जमीन है, बैंकों से ऋण मांगने पर बैंक जमानत मांगता है; और

(ख) क्या यह भी सच है कि 500 0 तक ऋण लेने के लिए जमानत देने की कोई आवश्यकता नहो होती और यदि हां, तो 5000 तक के ऋण के लिए भी बैंकों द्वारा जमानत मांगे जाने के क्या कारण हैं ?

वित्त मन्त्रालय में उप मन्त्री (श्री जनार्दन पुजारी) : (क) और (ख) भारतीय रिजर्व बैंक ने बैंकों के नाम मार्गदर्शी सिद्धान्त जारी किए हैं जिनमें यह कहा गया है कि उत्पादक प्रयोजनों के लिए 5000 रुपए तक के ऋणों के वास्ते ऋणकर्ताओं से ऋण राशि से निर्मित चल सम्पत्ति के रहन के सिवाय किसी प्रकार की सांपार्शिवक जमानत न मांगी जाए। अब कभी इन अनुदेशों से उल्लंघन की कोई विशेष शिकायत सरकार के नोटिस में लाई जाती है तो बैंक प्रबन्धकों से उचित आवश्यक कार्रवाई करने के लिए कहा जाता है।

Wholsale Price Index

92. SHRI N.E. HORO : Will the Minister of FINANCE be pleased to state :

(a) Whether attention of Government has been drawn to the 'Hindustan Times, of 9th January, 1984 that the official wholesale price index for all commodities (base : 1970-71=100) for the week ended December 24 stood at 318.7 (provisional), as against 318.0 (provisional) for the last week; and

(b) Whether it is a fact that at this level, the index recorded a raise of 0.7 per cent as compared to the previous week ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes Sir.

(b) The Wholesale Price Index for all commodities (base 1970-71=100) for the week ended 24th December, 1983 stood at 318.7 (provisional) marking a rise of only 0.2 per cent over the previous week and not 0.7 per cent as mentioned by the Hon'ble Member.

Amendment of Section 35CC of Income Tax Act

93. SHRI MOTIBHAI R. CHAUDHARI : Will the Minister of FINANCE be pleased to state :

(a) whether some private sector companies have been found to have converted profits into private assets by creating bogus trust ;

(b) if so, the particulars of such companies; and

(c) whether in the light of such cases, Government propose to amend Section 35CC of the Income Tax Act in order to eliminate such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) to (c) Under the provisions of section 35CC of the Income Tax Act, 1961 companies and cooperative socities are allowed deduction from taxable profits in respect of expenditure incurred by them on any programme of rural development,